

Himachal Pradesh Abolition of Big Landed Estates and Land Reforms Act, 1955 in (i) Mahasu District (ii) Bilaspur District (iii) Kinnaur District (iv) Sirmur District (v) Mandi District and (vi) Chamba District in Himachal Pradesh;

(b) the number of persons owning lands of more than Rs. 125 land revenue each throughout Himachal Pradesh except in Chamba Distt. and more than 30 Standard acres in Chamba District at the time of the enforcement of the Act;

(c) whether the Himachal Pradesh Administration has taken any steps to check the illegal sale of lands that have been vested in the Administration under this Act and previously owned by persons mentioned in part (b); and

(d) whether any sales of lands have been made by persons mentioned in part (b)?

**The Deputy Minister in the Ministry of Food and Agriculture (Shri A. M. Thomas):** (a) to (d). Necessary information is being collected and will be placed on the table of the Sabha as soon as available.

#### Retreading of Tyres in Himachal Pradesh

2125. { Shri Mohammad Elias:  
Shri S. M. Banerjee:  
Shrimati Vimla Devi:  
Shri M. K. Kumaran:

Will the Minister of **Transport and Communications** be pleased to state:

(a) whether the Third Five Year Plan for Himachal Pradesh provides for retreading of 1,500 tyres per year and construction of bodies of 502 buses and trucks from 1961-62 and 1962-63 respectively; and

(b) the number of tyres retreaded during 1962 till 10th August, 1962 and the number of bodies of new trucks and buses constructed till the same date?

**The Minister of Shipping (in the Ministry of Transport and Communications (Shri Raj Bahadur):** (a) The Third Five Year Plan of Himachal Pradesh provides for the retreading of 1,455 tyres during each year of the Plan period and construction of bodies for a total of 510 buses and trucks during the entire Plan period. A provision of Rs. 51,000 has been made in the Budget for 1962-63 for the purchase of machinery etc., for the construction of bus and truck bodies.

(b) No provision was included in the budget for 1961-62 nor has any provision been made in the budget for 1962-63 for the tyre retreading scheme of Himachal Govt. Transport, as it involves purchase of some machinery requiring foreign exchange expenditure. The scheme has not, therefore, been put into effect so far.

The numbers of truck and bus bodies constructed in the workshop of the organisation from 1-1-1962 to 10-8-1962 were twenty eight and two respectively.

#### Town Inspectors and Wireless License Inspectors

2126. **Shri Buta Singh:** Will the Minister of **Transport and Communications** be pleased to state:

(a) the total number of Town Inspectors and Wireless License Inspectors working under the Director of Postal Services, Delhi; and

(b) the number of Scheduled Caste Officials holding the posts in categories mentioned in part (a) above?

**The Deputy Minister in the Ministry of Transport and Communications (Shri Bhagvati):** (a) Town Inspectors 35.

Wireless Inspectors 18

(b) Town Inspectors 1

Wireless Inspectors Nil.